

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date : 23.02.2024**

**Misc. Application No. 43 of 2024  
And  
Misc. Application No. 77 of 2024  
And  
Appeal No. 134 of 2024**

Fortunescript Services Pvt. Ltd. & Ors. .... Appellants

Versus

Securities and Exchange Board of India ... Respondent

Mr. Bijay Upadhyay, Advocate i/b for the Appellants.

ORDER :

1. List for admission on February 28, 2024.

Ms. Meera Swarup  
Technical Member

23.02.2024  
PTM